

- (b) if so, the details thereof and the reasons therefor;
- (c) the reasons for inducting other untrained cadre officers who do not fulfil the professional criteria; and
- (d) whether, in future, Government would induct/promote professional officers from the organisations and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) No, Sir.

- (b) Does not arise.
- (c) and (d) The posts of Director General, All India Radio and Director General, Doordarshan are filled up as per Prasar Bharati (Broadcasting Corporation of India) Director General (Akashvani) and Director General (Doordarshan) (Recruitment) Regulations, 2001 where method of recruitment prescribed is promotion/deputation failing which by direct recruitment on short term contract basis.

Practice of paid news

1929. DR. T. SUBBARAMI REDDY:
SHRIMATI SHOBHANA BHARTIA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Central Government has recently taken note of the rising practice of paid news and constituted a Group of Ministers (GoM) to examine the issue threadbare;
- (b) if so, the terms of reference of GoM; and
- (c) by when the GoM is likely to submit its report to Government?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) Yes, Sir. The Government has constituted a Group of Ministers (GoM) to examine the issue of 'Paid News'.

- (b) The terms of reference of GoM are, as follows,
- to examine the 'Report on Paid News' prepared by the Press Council of India, and
 - to give its views on a comprehensive policy and institutional mechanism to address the phenomenon of Paid News.
- (c) No time limit has been specified for the GoM for submission of its report to the Government.